IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Friday THE 2nd Day Of May 2025 COURT HALL NO. 5 SITTING AT KALABURAGI BENCH at 08:00AM BEFORE

THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv	
	(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU) PRONOUNCEMENT OF JUDGEMENT / ORDER			
1	CRL.RP 1289/2017 (,)	PET: MOHAMMED KHAJA HUSSAIN SAMEER S N	RES: STATE BY CHITRADURGA TRAFFIC POLICE STATION	
			HCGP	
2	CRL.RP 1300/2017 (,)	PET: ANTHONI @ GUNDA MUNISWAMY GOWDA S G		
			HCGP	
3	CRL.RP 1303/2017 (,)	PET: MR. DEVADAS SUVARNA SANDESH SHETTY T	RES: THE STATE OF KARNATAKA	
			HCGP	

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